GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 74

ANSWERED ON 22/07/2024

AFFORDABLE RENTAL HOUSES UNDER PM AWAS YOJANA

74. SHRI ABDUL WAHAB

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of affordable rental housing complexes built under PM Awas Yojana, district-wise, State-wise and year-wise;
- (b) the average rent of different types of houses, district-wise, State-wise details thereof;
- (c) the criteria for allocating rental houses; and
- (d) the details of beneficiaries of affordable rental housing under PM Awas Yojana?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/poor near their workplace. This scheme is implemented through two models:

Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,

Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Beneficiaries for ARHCs belong to Economically Weaker Section/Low Income Group who are urban migrants/poor. They include labour, urban poor (street vendors, rickshaw pullers, other service providers etc.), industrial workers, and migrants working with market/trade associations, educational/health institutions, hospitality sector, long term tourists/visitors, students or any other persons of such category. The State/UT-wise and city-wise number of ARHCs built under both models is at Annexure.

The Operational Guidelines of **ARHCs** is available https://ghtcat india.gov.in/filesUpload/Operational-Guidelines-of-ARHCs.pdf. As per guidelines, the initial affordable rent of ARHCs will be fixed by the local authority based on a local survey. Subsequently, rent will be enhanced biennially by 8%, subject to maximum funding of 20% in aggregate, over a period of 5 years, effective from the date of signing the contract. Same mechanism shall be followed over the entire concession period i.e. 25 years. The details of persons living in rental units and rent charged in ARHCs in different States/UTs/Cities is not maintained by this Ministry.

A. State/UT-wise and city-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the Scheme:

| S. No. | State/UT | City | No. of vacant houses converted into ARHCs | Houses occupied by Beneficiaries |
|--------|-----------------|-------------|---|----------------------------------|
| 1 | Chandigarh | Chandigarh | 2,195 | 2,195 |
| 2 | Gujarat | Surat | 393 | 393 |
| 3 | Gujarat | Ahmedabad | 1,376 | 1,376 |
| 4 | Gujarat | Rajkot | 698 | - |
| 5 | Rajasthan | Chittorgarh | 480 | - |
| 6 | Jammu & Kashmir | Jammu | 336 | 336 |
| 7 | Uttarakhand | Lalkuan | 100 | 100 |
| 8 | Uttarakhand | Dehradun | 70 | 70 |
| | Total | | 5,648 | 4,470 |

B. State/UT-wise and city-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the Scheme:

| S. No. | Name of City/State | Name of Entity | Technology being used | Total Units | Construction completed |
|-----------|-----------------------|-----------------------------|-----------------------|----------------|------------------------|
| 1 | Sriperumbudur, | SPR City Estates Pvt. Ltd. | Monolithic Concrete | 18,112 | 6,160 |
| | Tamil Nadu | | Construction System | | |
| 2 | Sriperumbudur, | SPR Construction Pvt. Ltd. | Monolithic Concrete | 3,969 | 3,969 |
| | Tamil Nadu | | Construction System | | |
| 3 | Hosur, | Tata Electronic Pvt. Ltd. | Precast Concrete | 13,500 | 6,576 |
| | Tamil Nadu | | Construction System | | |
| 4 | Chennai, | State Industries Promotion | Monolithic Concrete | 18,720 | - |
| | Tamil Nadu | Corporation of Tamil Nadu | Construction System | | |
| 5 | Chennai, | Chennai Petroleum | Monolithic Concrete | 1,040 | - |
| | Tamil Nadu | Corporation Ltd. | Construction System | | |
| 6 | Raipur, | Indian Oil Corporation Ltd. | Monolithic Concrete | 2,222 | - |
| | Chhattisgarh | | Construction System | | |
| 7 | Kampur Town, | Guwahati Refinery Indian | Monolithic Concrete | 2,222 | - |
| | Assam | Oil Corporation Ltd. | Construction System | | |
| 8 | Prayagraj, | Indian Oil Corporation Ltd. | Monolithic Concrete | 1,112 | - |
| | Uttar Pradesh | | Construction System | | |
| 9 | Surat, | Mitsumi Housing Pvt. Ltd. | Light Gauge Steel | 453 | - |
| | Gujarat | | Framed Structures | | |
| 10 | Chennai, | SPR Construction Pvt. Ltd. | Aluminum Form | 5,045 | - |
| | Tamil Nadu | | Work | | |
| 11 | Nizampet, | Sivani Infra Pvt. Ltd. | Monolithic Concrete | 14,490 | - |
| | Telangana | | Construction System | | |
| 12 | Kakinada, | Coastal Developers Pvt. | Monolithic Concrete | 736 | - |
| | Andhra | Ltd. | Construction System | | |
| 13 | Vizianagram, | Coastal Developers Pvt. | Monolithic Concrete | 652 | - |
| | Andhra | Ltd. | Construction System | | |
| Total | | | | | 16,705 |